

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	CRL.M.A. 11117/2025 CRL.M.A. 11118/2025 CRL.M.A. 11119/2025 CRL.M.A. 11120/2025 In W.P.(CRL)-730/2025	MGF DEVELOPMENTS LTD V/s DIRECTORATE OF ENFORCEMENT AND ANR.	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: YUDHISHTER SINGH (OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) DL HC(DL.HC-ED@GOV.IN)(0)(RESPONDENT) YUDHISHTER SINGH (OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC- ED@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 21/2024)

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
54	BAIL APPLN.-889/2025	SHAILENDER SINGH @ SONU V/s STATE, NCT OF DELHI	BHARAT	
		OTHER DETAILS OF ADVOCATES: SIMRAN AGGARWAL (SIMRANSIMRAN65@GMAIL.COM)(8920469556)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PASCHIM VIHAR WEST-613/2019) BAIL APPLN. 1019/2022 FILED BY SHAILENDER SINGH @ SONU (DISPOSED ON : 2022-07-26) BAIL APPLN. 3811/2023 FILED BY HARPREET SINGH @HAPPY (DISPOSED ON : 2023-11-10) BAIL APPLN. 2464/2024 FILED BY HARPREET SINGH (DISPOSED ON : 2024-11-18) BAIL APPLN. 852/2025 FILED BY SHAILENDER SINGH ALIAS SONU (DISPOSED ON : 2025-02-27) P.S.-FIR NO. : (PASCHIM VIHAR WEST-613/2019)

HIGH COURT OF DELHI
09.04.2025.

REGISTRAR(LISTING)

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